

**Unauthorised flying of drones in border areas**

2605. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Paramilitary Forces deployed in sensitive international border areas are still not equipped to detect flying of drones by neighbouring countries having nefarious designs;

(b) if so, the details thereof, including the incidents of flying of drones by neighbouring countries in the last one year; and

(c) what immediate measures Government has taken to equip the Paramilitary Forces with sophisticated technology to spot unauthorised flying of drones in border areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Standard Operating Procedure (SOP) to deal with threat from drones has been issued in April 2019 to all States and Union Territories for implementation. Further, Indian Air Force is the main airspace control agency and continues to train all security agencies and all States and UTs police regarding threat from drones and anti-drone measures. Recently BPR&D held a seminar-cum-exhibition regarding anti-drone technology, which was attended by senior police officers of the States/UTs, to apprise them about the threat from drones and the anti-drone technology available and the anti-drones measures to be taken. All security agencies are required to procure anti-drone equipment according to their requirement. As per information received, 182 incidents of flying of drones have been observed on the borders.

**Incidents of naxal violence**

†2606. MS. SAROJ PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of naxal violence registered in the States affected by naxal activities in the country during last three years;

(b) the number of security personnel martyred in such incidents, the State-wise details thereof; and

(c) the facilities provided to the families of those martyred security personnel by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Number of LWE incidents and SFs martyred therein, State-wise, are as follows:

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†Original notice of the question was received in Hindi.

Year	2016		2017		2018		2019 (upto 15.11.2019)	
	Incidents	SFs killed	Incidents	SFs killed	Incidents	SFs killed	Incidents	SFs killed
Andhra Pradesh	17	0	26	1	12	0	18	0
Bihar	129	12	99	0	59	2	53	1
Chhattisgarh	395	38	373	60	392	55	231	22
Jharkhand	323	9	251	3	205	9	160	8
Madhya Pradesh	12	0	3	0	4	0	4	0
Maharashtra	73	3	69	3	75	0	59	16
Odisha	86	3	81	8	75	1	44	1
Telangana	7	0	5	0	11	0	7	0
Uttar Pradesh	0	0	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0
Others	6	0	1	0	0	0	3	0
TOTAL	1048	65	908	75	833	67	579	48

(c) Facilities provided to the next of kin of martyred Security Force personnel are as under:-

(i) Central Armed Paramilitary Forces (CAPF):

- **Central Ex-gratia-** The Central *Ex-gratia* has been enhanced with effect from 01/01/2016 from ₹ 15 lakh to ₹ 35 lakh for death on active duty and from ₹ 10 lakh to ₹ 25 lakh for death on duty, as the case may be, to the Next-of-kin (NoK) of the deceased CAPF personnel.
- **Extraordinary Pension.** The NoK of the deceased are entitled to Liberalised Family Pension (*i.e.* last pay drawn) under Central Civil Service (Extraordinary Pension) Rules, 1939.
- **Service Benefits-** All service benefits *viz.* Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF) etc. are admissible.
- **Force Level Welfare Schemes-** Each of the force has evolved / set up force level welfare schemes for the personnel such as benevolent fund, financial assistance/ scholarship to the children for education and financial assistance for daughter's/ sister's marriage etc.
- **Bharat Ke Veer-** 'Bharat Ke Veer' is an online portal which enables people to donate voluntarily to the NoKs of CAPF personnel who sacrifice their lives. Such contributions are made directly to the accounts of NoK online. In addition, funds received in 'Bharat Ke Veer' corpus are also distributed to the NoKs.
- **Operation Casualty Certificate-** The CAPF personnel killed in action get 'Operation Casualty Certificate' on the line of 'Battle Casualty Certificate' as available to the Armed Forces. NoKs are entitled to benefits *viz.* air and rail travel fare concession, allotment of oil product agencies etc.
- **Prime Minister's Scholarship Scheme (PMSS)-** Under PMSS, an amount of ₹ 3000 per month for girls and ₹ 2500 per month for boys is released to the wards of serving or ex-CAPF personnel.
- **Ex-gratia by States/UTs-** Many States/ UTs have also made provision to pay compensation / assistance to NoKs as per their rules.

- (ii) **State Police-** The States have their own policies with regard to compensation components for their personnel martyred in LWE violence. In addition, under the Security Related Expenditure (SRE) scheme of Central Government, NoK of martyred security personnel of the State Forces get ₹ 20 lacs as *ex-gratia*, insurance cover and compensation for incapacitation with a maximum ceiling of ₹ 5 lac.

**Truckers and migrant labourers targeted by terrorists in Kashmir**

2607. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that truckers and migrant labourers are being targeted by terrorists in Kashmir valley after the abrogation of Article 370 of the Constitution of India;

(b) if so, the details thereof; and

(c) what action Government has taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Jammu and Kashmir is affected by terrorism sponsored and supported from across the border for the past few decades. Terrorists have also been targeting civilians, both Kashmiris and Non Kashmiris. Since 5th August, 2019, 19 civilians were killed in terrorist related incidents including 12 Non Kashmiri labourers and truck drivers.

(c) Pursuant to Government's policy of zero tolerance against terrorism, the security forces are taking proactive action against terrorists. Due to concerted and synergized efforts of security forces, a large number of terrorists have been neutralized in Jammu and Kashmir in the past few years.

Besides deployment of forces is being adequately augmented and regular checking is done by Naka parties at strategic points to thwart such incidents.

**Review of coastal security Situation**

2608. SHRI BHASKAR RAO NEKKANTI: Will the Minister of HOME AFFAIRS be pleased to state: